

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)
PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP./7/441/AMR/2023		441 (for compounding of offence committed under Sec. 67 r/w Sec. 629A of Companies Act, 1956)	Mohan Spintex India Limited & 2 others

ORDER

Mr.Lokesh Agarwal, Counsel for the Petitioners present. RoC, Andhra Pradesh present in person. Heard. For pronouncement of orders, list the matter on 26.05.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN